

SHRI M. P. BHARGAVA: May I request the hon. Minister to take the House into confidence and place a statement of the decisions taken by the Government on the various recommendations of this Committee?

SHRI O. V. ALAGESAN: Primarily the Committee was appointed by the Government of Punjab. The report has been submitted to the Government of Punjab. Here the two authorities that have to take action are the Delhi Corporation and the Government of Punjab. It is not so much for the Central Government. We have drawn their attention to that.

SHRI JAI NARAIN VYAS: Will the Government consider the feasibility of asking some experts from the Heavy Electricals to examine the whole question before a final decision is taken in the matter? The Heavy Electricals have got very good engineering experts in the matter of transformers and electricity.

SHRI O. V. ALAGESAN: I take the information but there is no necessity for any enquiry.

SHRI A. D. MANI: Did the Committee conduct any special investigation into the charges made publicly that these transformers were fraudulently burnt? That allegation appeared in a newspaper. Was there any attempt made by the Committee to conduct an investigation into those charges?

SHRI O. V. ALAGESAN: The proceedings of the debate in this House as well as the article that appeared in a paper were communicated to the Committee. They went into this question and they have categorically found out that it was not due to any want of proper maintenance that it has occurred.

#### INTERIM REPORT BY KUNZRU COMMITTEE

\*6. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any interim report has been received from the Kunzru Committee on Railway Accidents;

(b) if so, what are the main recommendations made therein; and

(c) when the final report is likely to be received?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b) The Railway Accidents Committee is at present engaged in finalising its Interim Report.

(c) It is not possible at this stage to give any indication of the date when the Committee is likely to submit its Final Report.

SHRI M. P. BHARGAVA: May I know whether the Report is likely to be delayed in view of the illness of the Chairman?

SHRI SHAH NAWAZ KHAN: I do not think it will be delayed on that account but various detailed enquiries are to be made and as soon as those details are ready, the report will be submitted.

SHRI M. P. BHARGAVA: By what date the interim report is expected?

SHRI SHAH NAWAZ KHAN: I am afraid I cannot give details of that because it is up to the Committee.

SHRI ARJUN ARORA: May I know if there is delay in the submission of the report because the Committee has itself enlarged the scope of its enquiry and is not confining its work to the terms of reference as laid down by the Government?

SHRI SHAH NAWAZ KHAN: I believe it was the wish of the hon. House that the terms of reference of the Committee should be as comprehensive as possible to cover all aspects of railway working and we would not like to come in their way.

**श्री विमलकुमार मन्नालालजी चौरङ्गिया :**  
क्या श्रीमान, यह बतलायेंगे कि जब कमेटी एपाइन्ट की गई थी तब उनसे रिपोर्ट की कब अपेक्षा की थी और कब कब उनको रिपोर्ट देने के लिये एक्सटेंशन दिया गया ?

**श्री शाहनवाज खाँ :** उनसे यह दरखास्त की थी कि आपकी सहूलियत के बमूजब जब भी आप चाहें इसको जल्द से जल्द तैयार कर लें ।

**लक्षदीव, मिनिकाय तथा अमीनदिवि द्वीप-समूह में कुष्ठ रोगियों का प्रशिक्षण**

**\*७. श्री नवाबसिंह चौहान :** क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) लक्षदीव, मिनिकाय तथा अमीनदिवि द्वीप समूह में कुष्ठ के रोगियों को कहां कहां प्रशिक्षण दिया जा रहा है और किन किन कारीगरियों का प्रशिक्षण दिया जा रहा है और वहां अब तक कुल कितने लोगों को प्रशिक्षित किया जा चुका है ; और

(ख) प्रशिक्षण के पश्चात् उन्हें काम पर लगाने की व्यवस्था क्या की गई है और इनमें से कितने लोग अब तक काम पर लगाये जा चुके हैं ?

†[TRAINING OF LEPERS IN LACCADIVE, MINICOY AND AMINDIVI ISLANDS

**\*7. SHRI NAWAB SINGH CHAUHAN:** Will the Minister of HEALTH be pleased to state:

(a) the names of the places where lepers are being trained in Laccadive, Minicoy and Amindivi Islands and the names of the trades in which they are being trained and the number of persons so far trained there; and

(b) what arrangements have been made to provide employment to them

after their training and how many of them have so far been employed?]

**स्वास्थ्य मंत्रालय में उपमंत्री (डा० बी० एस० राजू) :** (क) और (ख) सूचना एकत्र की जा रही है और यथा समय सभा पटल पर रख दी जायेगी ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU): (a) and (b) The information is being collected and will be laid on the Table of the Sabha in due course.]

**श्री नवाबसिंह चौहान :** क्या कारण है कि अब तक सूचना नहीं आ सकी ?

**डा० सुशीला नायर :** श्रीमन्, एक कारण तो सूचना इकट्ठी न हो सकने का यह है कि हमारा सेशन दस, बारह दिन पहले हो गया है और यह इन्फार्मेशन आनी थी लक्षदीव मिनिकाय इत्यादि दूर दूर जगहों से, जो कि आ नहीं सकी है ।

**CLEARANCE OF CONSIGNMENTS IMPORTED FROM ABROAD**

**\*8. SHRI DAHYABHAI V. PATEL:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity of foodgrains and fertilizers imported into India during the last five years and the shortage, if any, found in the consignment each year; and

(b) in how many cases delay in clearance of consignment has occurred and whether any demurrage charges had to be paid; if so, how much during each year?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINGH):** (a) and (b) The information is being collected and will be placed on the Table of the House when available.